

Name of the Corporate Debtor: Vees Properties Limited (formerly known as KGS Developers Limited) Date of commencement of CIRP: September 03, 2025 List of creditors for claims received up : September 22, 2025													
Annexure-7													
List of operational creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax	Principal Commissioner of Income Tax-3, Chennai	19-09-2025	1,42,05,279	0	Recovery Dues	No	-	-	-	1,42,05,279	0	
	<b>Total</b>	-	-	<b>1,42,05,279</b>	-	-	-	-	-	-	<b>1,42,05,279</b>	<b>0</b>	

Note: The IRP/RP reserves the right to modify the claims on the basis of any additional information that may come to our notice during the corporate insolvency resolution process. In case of any such modifications, we shall send intimation of the same to claimants.